

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 175 of 2017

Dated: 26th November, 2018

In the matter of:

M/s Essar Power (Jharkhand) Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **7-1-2019**.

Court Master/PPS

tpd/pk